

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 15/RP/2020**

**in**

**Petition No. 281/GT/2018**

Subject : Review of Commission's order dated 5.2.2020 in Petition No.281/GT/2018 regarding revision of tariff of Sewa-II Power Station (120 MW) after truing-up of the capital expenditure incurred for the period from 29.6.2010 to 31.3. 2014.

Petitioner : NHPC Limited

Respondents : Punjab State Power Corporation Ltd & 11 ors

Date of Hearing : **18.6.2021**

Coram : Shri P. K. Pujari, Chairperson  
Shri I.S. Jha, Member

Parties present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC  
Shri M.G. Gokhale, NHPC  
Shri Piyush Kumar, NHPC  
Shri Brijesh Kumar Saxena, UPPCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed submissions on merits and prayed that the review petition may be allowed. In response, the representative of the Respondent, UPPCL referred to the reply and made submissions on merits and prayed for rejection of the review petition.

3. The Commission after hearing the parties reserved its order in the review petition.

**By order of the Commission**

Sd/-  
B. Sreekumar  
Joint Chief (Law)

